

textile mills which have been allowed to sell lands?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (c) The sale of surplus land of textile mills would be taken up only after the restructuring plan of NTC is finalised in the light of the deliberations of the Tripartite Committee on Textiles. A high power committee has been constituted in the Ministry of Textiles to finalise sale of surplus lands as and when such sale is considered necessary.

As no textile mill of NTC has been closed, the question of sale of surplus land does not arise on this account.

उत्तर प्रदेश में सहकारी सूती कपड़ा मिलें

55. श्री ईश दत्त यादव: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) उत्तर प्रदेश में किस-किस स्थान पर सूती कपड़ा की सहकारी मिलें लगायी गयी हैं; और

(ख) अगले वर्ष के दौरान किस-किस जिले में ऐसी कपड़ा मिलें लगाये जाने का विचार है?

वस्त्र मंत्रालय के राज्य मंत्री (श्री अशोक गहलोत): (क) उत्तर प्रदेश में जिन स्थानों में सहकारी सूती वस्त्र मिलें स्थापित की गई हैं, उनके नाम नीचे दिए गए हैं:-

- (1) इटावा
- (2) बुलंदशहर
- (3) वस्ती
- (4) बिजनौर
- (5) मुरादाबाद
- (6) बरेली
- (7) इलाहाबाद
- (8) सीतापुर

(9) गाजीपुर

(10) फर्रुखाबाद

(11) फतेहपुर

(ख) राष्ट्रीय सहकारी विकास निगम (एन सी डी सी) द्वारा दी गई सूचना के अनुसार वर्ष 1992-93 में उत्तर प्रदेश में सहकारी कताई मिल स्थापित करने के लिए कोई प्रस्ताव प्राप्त नहीं हुआ है।

Enlargement of the Scope of Textile Workers' Rehabilitation Fund Scheme

56. DR. SANJAYA SINH:- Will the Minister of TEXTILES be pleased to state:

(a) whether Government have enlarged the scope of the Textile Workers' Rehabilitation Fund Scheme;

(b) if so, what are the details thereof;

(c) whether some of the closed Textile Mills in the country are proposed to be started as a result of extending the benefits of the above mentioned scheme to the cases of partial closures; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) The Textile Workers' Rehabilitation Fund Scheme (TWRFS) has recently been made applicable to the cases of partial closures also. Besides, the monthly wage ceiling of an eligible worker has been raised from Rs. 1600/-p.m. to Rs. 2500/- p.m.

(c) Yes, Sir.

(d) Since the scope of the Scheme has been extended recently i.e. April, 1992 only, the details of the closed mills to be restarted are not available.

Non-compliance of DGS&D orders by jute mills

57. SHRI SANTOSH BAGRODIA: Will the Minister of TEXTILES be pleased to state:

(a) whether there are any Jute Mills that have not been able to export against